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## **Declaration of Assets and Liabilities**

Year 2023-24

l, Md Quyam Ahmad Ashrafi, son of <u>Late Md Zahir</u> aged 47 <u>years</u> belonging to <u>Bihar Vidhan Sabha</u> service and presently working as <u>Office Attendant</u> give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joints name indicating the extent of joint ownership will also have to be given )

Sr.No.	Description	Self	SpouseName(s): Rabiya Begum	Dependant-1 Name: Hoor Fatima	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Cash	10000/-	5,000/-	-NIL-	-NIL-	-NIL-
(ii)	Deposits in Banks, Financial Institutions And non-banking Financial Companies	1,00,000/-in SBI BVM 10000/- in PNB Account	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debentures and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	5940/- Yearly PLI	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Motor Vehicles (details of make etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jwellery (give details of weight and value)	-NIL-	Gold- 30 gm Silver-250 gm	-NIL-	-NIL-	-NIL-
(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[ Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Description	Self	Spouse Name(s):	Dependant-1 Name:	Dependant-2 Name:	Dependant-3 Etc.Name
(i)	Agricultural Land - location(s) - Survey number(s)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
	-Extent (Total measurement ) -Current market value					
(ii)	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Houses/Apartments, etc location(s) - Survey/door number(s) -Extent (Total measurement ) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property )	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

( Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 30-01-2024
(a)	(i) Loans from Banks	SBI BVM LOAN – 8,00,000/- SBI- 3,50,000/-	6,36,000/- 3,42,000

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	(ii)Loans from financial Institutions	-NIL-	-NIL-
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-NIL-	-NIL-
	(b) dues to departments dealing with supply of water.	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	÷NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters )	-NIL-	-NIL-
	(f) Other dues, in any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	PAN No- BCIPA3010K	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	-NIL-	-NIL-
	(iii) Sales Tax [Only in case of property business ]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

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C. Personal Details	
GPF/CPF/PRAN No. :-	PTS/BLA-1169
Gender :- (M/F)	
	M
Date of Birth :-	(DD/MM/YYYY)
	0 2 0 4 1 9 7 6
Class/Group :- (A/B/	/C)
	C
Cadre :-	Office Attendant
	Bihar Vidhan Sabha Secretariat Service
Home District:-	(Full name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.
I hereby declare tha	BHAGALPUR at the above details are true to the best of my knowledge and belief.
	Signature M. Oryony
Place :Patna.	Name of Employee – Md Quyam Ahmad Ashrafi
	Designation - Office Attendant
Date:05-02-2024	Department - Bihar Vidhan Sabha Sachiwalaya Patna